

help of the middlemen. In 1967 season, the Tamil Nadu Government desired the Corporation to act as their Agent and undertake large scale purchases and movement. To undertake the purchase operations, the F.C.I. expanded its activities and implemented the purchase scheme of the State Government by making purchases through Agents. In 1968, 1969 and 1970 seasons, the same procedure was followed.

2. The F.C.I. makes purchases in accordance with the policy of the Govt. and ensures support price to the cultivators. To fulfil this objective and to progressively establish direct contacts with the cultivators, the F.C.I. decided to eliminate middlemen and during 1971-72 season, the middlemen were completely eliminated and direct contact established with the growers.

#### **State Farms Corporation to Cater to Fodder Needs of Flood Affected Areas**

1893. SHRI T. S. LAKSHMANAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal by the State Farms Corporation Ltd., to launch a drive for catering to the fodder-needs of cattle in the flood-affected areas, as it has done in the case of famine-affected areas; and

(b) if so, when it will be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE):

(a) No, Sir. The Central State Farms are intended mainly to produce quality seeds with a view to meeting the requirements primarily of the States in which these are located.

(b) Does not arise.

#### **Impact of benefit of Green Revolution to Small Farmers**

1894. SHRI JYOTIRMOY BOSU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether on 27th December, 1972, Vice-Chairman of the National Commission on Agriculture told the 26th Conference of the Indian Society of Agricultural Statistics, held at Kalyani, West Bengal that the Green Revolution is not benefiting the small farmers because the big farmers are too powerful and that the new agricultural technology is not "neutral-to-scale" meaning that it was tilted towards big farmers;

(b) if so, Government's reaction thereto;

(c) whether the Government have conducted any survey of the impact of green revolution on the socio-economic structure of rural India; and

(d) if so, the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE):

(a) The main theme of the address delivered by the Vice-Chairman, National Commission on Agriculture, at the Conference of the Society was that small and marginal farmers had not been able to derive as much benefit from the new agriculture as the bigger and richer farmers due to such factors as paucity of credit and existing field conditions. He pointed out that the bigger landlords were in an advantageous position compared to the small farmers in respect of facilities for irrigation and drainage and in carrying out of plant protection measures.

(b) Given necessary resources it should be possible for the small farmers to achieve increases in productivity and to make their farms viable. Under the Fourth Five Year

Plan,—Special programmes to assist small and marginal farmers have been undertaken on a pilot basis. Measures for assisting the small farmers are likely to be further intensified in the Fifth Plan.

(c) and (d). Some studies relating to socio-economic implications of large scale introduction of new varieties of foodgrains—in a few selected areas are currently underway. The study is directed particularly towards identifying and explaining the way in which the introduction of the high yielding varieties affects the lives and livelihood of the different classes of persons engaged in rural production and other occupations. The study has been taken up in four wheat districts and is being extended to a few rice districts. Besides this study Surveys and studies pertaining to special aspects of agricultural progress have been carried out by the Programme Evaluation Organisation and other research institutions.

#### **Opening of New Fair Price Shops**

1895. SHRI INDRAJIT GUPTA :  
Will the Minister of AGRICULTURE be pleased to state:

(a) the number of fair price shops so far opened in the country; and

(b) the number of fair price shops proposed to be opened in the next two years?

THE MINISTER OF STATE IN  
THE MINISTRY OF AGRICULTURE  
(SHRI ANNASAHEB P. SHINDE):  
(a) There are about 1,656 lakhs fair price shops in the country.

(b) While no fixed number can possibly be fixed, the State Governments have been advised to open additional fair price shops as and where necessary.

#### **United Nations' Development Programme approval for Development of Fisheries in India**

1896. SHRI INDRAJIT GUPTA:  
Will the Minister of AGRICULTURE be pleased to state:

(a) whether the United Nations Development Programme has approved two proposals for helping fisheries development in India; and

(b) if so, the main features thereof?

THE MINISTER OF STATE IN  
THE MINISTRY OF AGRICULTURE  
(SHRI ANNASAHEB P. SHINDE):  
(a) and (b). So far the United Nations Development Programme has approved 3 fishery development schemes in India, the first in 1959 in respect of equipping the Central Institute of Fisheries Education, Bombay, the second in 1967 in respect of establishment of an organisation at Bangalore for preinvestment survey of fishing harbours and the third in 1970 for conducting pelagic fishery investigations on the south west coast. The first scheme, costing \$ 2.4 million including a UNDP contribution of \$ 7 million, and the second Scheme, costing \$ 1.7 million inclusive of UNDP contribution of \$ 1.4 million have been completed and the third scheme, costing \$ 29 million inclusive of a UNDP contribution of 1.9 million, is under implementation. Under these schemes the United Development Programme provided specialised equipment and expertise.

#### **Forced donations by Parents to Schools**

1897. SHRI D. K. PANDA:  
SHRI H. M. PATEL:

Will the Minister of EDUCATION,  
SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the attention of Government has been drawn to the news appear in the Indian Express dated the 11th January, 1973 under the